

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF ANNIES APPAREL
PRIVATE LIMITED**

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	ANNIES APPAREL PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	01/02/1993
3.	Authority under which corporate debtor is incorporated /registered	RoC-Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51311DL1993PTC051933
5.	Address of the registered office and principal office (if any) of corporate debtor	2764/17, 2nd Floor, Hamilton Road, Mori Gate, Delhi Delhi North Delhi 110006
6.	Date of closure of Insolvency Resolution Process	Order dated 23/02/2021 uploaded on 15/03/2021 by Hon'ble NCLT
7.	Liquidation commencement date of corporate debtor	15/03/2021
8.	Name and registration number of the insolvency professional acting as liquidator	RAJIV BAJAJ M.No.8800794355 IBBI/IPA-002/IP-N00276/2017-18/10834
9.	Address and e-mail of the liquidator, as registered with the Board	4/180, BACKSIDE, GROUND FLOOR, SUBHASH NAGAR, NEW DELHI-110027 rbajajip@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	4/180, BACKSIDE, GROUND FLOOR, SUBHASH NAGAR, NEW DELHI-110027 cirpannies@gmail.com
11.	Last date for submission of claims	14/04/2021

Notice is hereby given that the National Company Law Tribunal Principal Bench has ordered the commencement of liquidation of the **ANNIES APPAREL PRIVATE LIMITED** on **15.03.2021**.

The stakeholders of **ANNIES APPAREL PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before 14/04/2021 to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Name and signature of liquidator :

RAJIV BAJAJ

Date and place: :

New Delhi. 19th March, 2021.

IBBI/IPA-002/IP-N00276/2017-18/10834